

ITEM NO.101

COURT NO.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 775/2007

ANUP LAL YADAV AND ANR.

Appellant(s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With appln. (s) for permission to bring additional documents and office report)

WITH

Cr1.A. No. 1163/2007

Date: 10/09/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s)

Mr. Nagendra Rai, Sr. Adv.
Ms. Prerna Singh, Adv.
Mr. T. Mahipal, Adv.

Mr. Gaurav Pachnanda, Sr. Adv.
Ms. Manjula Gupta, Adv.
Mr. Prem Sunder Jha, Adv.
Mr. Devendra K. Singh, Adv.

For Respondent(s)

Ms. Prerna Singh, Adv.
Mr. Gopal Singh, Adv. (Not Present)

UPON hearing the counsel the Court made the following
O R D E R

List the Criminal Appeals on Tuesday, the 16th September, 2014.

(VISHAL ANAND)
COURT MASTER

(INDU POKHRIYAL)
COURT MASTER